

Government of Jammu and Kashmir
Home Department
Civil Secretariat, Jammu/Srinagar

Phone.No. 0191-2547169-(J)
0194-2506262-(S)

NOTIFICATION

Srinagar, the 17th August, 2020

S.O. 256 Whereas, on 27-7-2019 Police Station Pulwama received reliable information that during the intervening night of 26/27-7-2019 some unknown persons were planting an IED at New Colony Arihal Pulwama to cause harm to the security forces. The IED exploded without any loss of life/property but caused panic among the general public; and

2. Whereas, a Case FIR No. 155/2019 U/S 16,18,20,39 Unlawful Activities (Prevention) Act 1967, came to be registered in Police Station Pulwama and investigation was taken up; and

3. Whereas, during the course of investigation site plan of scene of occurrence was prepared. Statement of witnesses acquainted with the facts and circumstances of the case were recorded under the relevant provisions of law; and

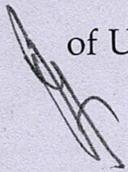
4. Whereas, during further course of investigation it was revealed that one Sharik Ahmad Mir S/O Manzoor Ahmad Mir R/O Arihal was involved in the commission of crime, subsequently the accused was arrested; and

5. Whereas, during investigation the accused Sharik Ahmad Mir disclosed that he along with Aqib Ahmad Ganie S/O Khazir Mohammad Ganie, (2) Owais Ahmad Bhat S/O Habibullah Bhat and (3) Adil Yaseen Mir S/O Mohd Yaseen Mir R/O Arihal had planted IED at New Colony Arihal to cause harm to the security forces. The accused were arrested in connection with the investigation of the case; and

6. Whereas, during investigation it came to the fore that all the accused persons were working as OGWs for active terrorists namely, Arjumand Gulzar Dar S/O Gulzar Ahmad Dar R/O Kharbatpora Ratnipora and Abu Saad R/O Pakistan and were providing logistic support to them; and

7. Whereas, during further investigation it was revealed that accused persons were trained in assembling/planting and triggering of IEDs and the accused persons had planted the IED at New Colony on the directions of these active terrorists; and

8. Whereas, on the basis of investigation, statement of material witnesses recorded and other evidence brought on record, the investigating officer has established prima facie case against the following accused for commission of offences punishable under section 16,18,20, 39 of Unlawful Activities (Prevention) Act, 1967:



S.No	Name of the accused	Offence
1	Sharik Ahmad Mir S/O Manzoor Ahmad Mir R/O Arihal	16,18,20,39 ULA (P) Act
2	Adil Yaseen Mir S/O Mohammad Yaseen Mir R/O Arihal	
3	Aqib Ahmad Ganie S/O Khazir Mohammad Ganie R/O Arihal	
4	Owais Ahmad Bhat S/O Habibullah Bhat R/O Arihal	
5	Arjumand Gulzar Dar S/O Gulzar Ahmad Dar R/O Kharbatpora Ratnipora (Active Terrorist)	
6	Abu Saad R/O Pakistan (Active Terrorist)	

9 Whereas, accused No. 5 & 6 are absconding and proceedings U/S 299 Cr.PC have been initiated against them; and

10. Whereas, the Authority appointed by the Government under sub-section (2) of section 45 of the Unlawful Activities (Prevention) Act, 1967 has independently examined the case diary file and all the other relevant documents relating to the case and has come to the conclusion that prima facie case is made out against the above accused: and

11. Whereas, after perusing the Case Diary File, the relevant documents and also taking into consideration the views of the Authority appointed under sub-section (2) of section 45 of the Unlawful Activities (Prevention) Act, 1967, the Government is of the view that there is sufficient material and evidence available against the above mentioned accused for their prosecution under the provisions of law.

Now, therefore, in exercise of powers conferred by sub section (2) of section 45 of the Unlawful Activities (Prevention) Act, 1967, the Government hereby accords sanction for launching prosecution against the accused persons for commission of offences punishable under section 16,18,20,39 of Unlawful Activities (Prevention) Act, 1967 in Case FIR No. 155/2019 of Police Station Pulwama.

By order of the Government of Jammu & Kashmir.

Sd/-

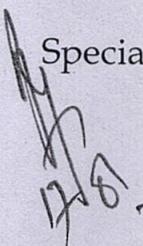
Principal Secretary to Government
Home Department.

No:-Home/Pros/28/S/2020

Dated:-17-08-2020

Copy to the:-

1. Joint Secretary, J&K Ministry of Home Affairs, GOI
2. Director General of Police, J&K Jammu. The CD file in original is returned herewith, receipt of which may kindly be acknowledged.
3. Secretary to Government, Deptt. of Law, Justice & PA (w.7 s.c.)
4. Private Secretary to Principal Secretary to the Government, Home Department.
5. Stock file.


Special Secretary to Government
Home Department.